

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/2776/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 31st March, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/437/E, dated 29.03.2023.

Sir,

With reference to the above, I am directed to inform you that (a) **station leave permission, from the morning of 06.04.2023 till the morning of 10.04.2023;** (b) **station leave permission, from the evening of 12.04.2023 till the morning of 18.04.2023;** (c) **station leave permission, from the evening of 19.04.2023 till the morning of 24.04.2023,** has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-71/2004/2777/A, dated 31.03.2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]